

Madhya Pradesh so far cleared by the Planning Commission:

Name of Project	Sanctioned Estimated Cost (Rs. lakhs)	Benefit ('000' ha.)
GUJARAT		
Rami	61.00	1.323
Sukhi	2311.00	21.25
Karjan	3720.00	61.97
MADHYA PRADESH		
Bichia	124.00	2.00
Sukta	493.00	19.00

In addition the following two major projects of Madhya Pradesh in the Narmada basin were approved by the Planning Commission prior to the setting up of the Narmada Water Disputes Tribunal:

Name of Project	Estimated Cost (Rs. lakhs.)	Benefits. ('000' ha.)
Tawa	7928.00	332.00
Barna	1297.00	63.20

(b) and (c). While construction work has not started on Sukhi and Karjan projects of Gujarat, work on the construction of an earthen dam for the Rami irrigation project is in progress. Rami project is expected to be completed by the end of the 5th Plan. Works on the Bichhua and Sukta projects has recently been started.

TAWA: The work on the dam is complete upto the crest and spill-way gates are expected to be erected by next year. The works on the canal system are in an advanced stage.

BARNA: The work is in an advanced stage. Erection of gates and 4 spans of spill-way bridge is expected to be completed by the end of July, 1977 and the entire project by 1977-78.

Import of Foodgrains

3123. **SHRI M. RAM GOPAL REDDY:**

SHRI C. K. CHANDRAPPAN:
SHRI S. R. DAMANI:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased state:

(a) whether Government propose to import foodgrains during the current year;

(b) if so, the quantity of foodgrains proposed to be imported and the countries with which negotiation are being held in this regard; and

(c) the reasons for import?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). In the context of the comfortable stock position, Government do not intend to import foodgrains during the current year. However, about 1.8 lakh tonnes of aid wheat from EEC and Belgium against their 1975-76 Food Aid Programme, which could not be supplied last year, is expected to be shipped and received during the current year.

Registered Persons with DDA

3124. **SHRI SHANKERSINHJI VAGHELA:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number of persons registered with the DDA for the allotment of flats and plots of land under

various categories i.e. low, middle and high income-groups;

(b) since when the first person in various categories is registered with the DDA and the reasons for not allotting him flat or plot of land.

(c) the price of a flat at the time when the registration was made and the price of a flat of various categories now and the particular reasons for which the prices were fixed so high; and

(d) the particular steps proposed to be taken to wipe out the list of the registered persons by allotting them suitable flat or plot of land at an early date?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDER BAKHT): (a) There is no registration scheme for the allotment of plots.

The number of persons registered with D.D.A. under various categories for allotment of flats are, however, as under:—

M.I.G.	23868
L.I.G.	20866
Janta	19273
	64007

(b) First scheme for allotment of built up flats was opened in the year 1969-70.

The reasons for non-allotment of flats to the old registered persons are *inter-alia* as follows:—

(i) The registered persons have not been lucky in the draw of lots for allotment of flats;

(ii) In some cases, the allotment is not availed of because the locality offered is not preferred by the registered person; and

(iii) In some cases, surrenders of allotments have taken place because of the floors being not of their choice.

(d) The price of flats of LIG and MIG categories at the time of first registration was announced as likely to be as follows:—

- (i) LIG—Rs. 12500-Rs. 22000.
- (ii) MIG—Between Rs. 25000 and Rs. 30000.

The present price in respect of LIG and MIG flats is as follows:—

- (i) LIG—between Rs. 44300 and Rs. 50400.
- (ii) MIG—between Rs. 61700 and Rs. 79500.

The price has registered upward trend due to increases in cost of labour, cost of building materials and enhancement in the cost of land.

(d) Delhi Development Authority has decided that priority and preferential treatment will be given to those persons who have got themselves registered in the first and second registration schemes. Thus it is expected that the backlog will be cleared within a period of one year or so.

Irrigation Projects in States under construction

3125. SHRI C. K. CHANDRAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether number of irrigation projects in the States are under construction for the last 25 years;

(b) if so, the names of these projects and at what stage of construction they are;